

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (DB) No.568 of 2020

Ram Dhan Mahto
@ Butru Mahto

..... ... Appellant

Versus

The State of Jharkhand

.... ... Respondent

CORAM : HON'BLE MR. JUSTICE H. C. MISHRA
HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellant : Mr. Vikash Kumar, Advocate
For the State : Mr. V.S. Sahay, A.P.P.

The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

I.A. No. 1355 of 2021

05/ 25.03.2021 This interlocutory application has been filed for condonation of delay of 5723 days in filing the present criminal appeal.

The appellant, who is in custody, had not filed any appeal in time and accordingly, he was granted legal aid and the present appeal has been filed through High Court Legal Service Committee.

In view of the statements made in the interlocutory application, the delay in filing the appeal, is hereby, condoned.

The aforesaid interlocutory application stands allowed.

Cr. Appeal (DB) No. 568 of 2020

This appeal will be heard. Admit.

Issue notice.

Call for the scanned copy of the Lower Court Records.

This appeal has been filed after the delay of 5723 days and accordingly, a report was called for by order dated 15.3.2021, as to whether the appellant has been granted remission and released from custody or not.

The required report has been received from the concerned Jail, which shows that the steps for granting remission to the appellant is in progress.

In view of the report submitted by the Superintendent of concerned Jail, let final decision on the remission to the appellant be taken at an early date and the report be submitted to this Court.

Put up this matter after two months awaiting the report about the remission to the appellant.

I.A. No. 5461 of 2020

In view of the aforesaid order passed in the main appeal, let this interlocutory application be listed after two months awaiting the report about the remission to the appellant.

(H. C. Mishra, J.)

(Rajesh Kumar, J.)